NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 186/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Ghali Venkata Purshotam Rao

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

brem)

REPRESENTATION

SIGNATURE

1. GHALI VENKATAM RAO Peletioner)
PORUSHOTHAM RAO (Partin

2.

<u>ORDER</u>

Petitioner Mr. Ghali Venkata Purshotam Rao present. None present for Original Respondent.

Petitioner did not state about the stage of winding up petition CP 35/2017 before the Hon'ble High Court of Madhya Pradesh.

List the matter on 11.10.2017.

BYKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.